

**HIGH COURT OF SIKKIM**  
**GANGTOK.**

No.: 48 /HCS

Dated.: 29/11/2018

**NOTIFICATION**

In supersession of earlier Notification No.15/HCS dated 31.05.2017 at Sl. Nos. [13] and [8], the Buildings Committee and Committee for monitoring the infrastructure development in the High Court and Subordinate Courts of Sikkim are hereby reconstituted and consolidated as one Committee as under:

Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim.	Chairperson
Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim.	Member
The Additional Chief Secretary-cum-Principal Secretary, Home Department, Government of Sikkim.	Member
The Additional Chief Secretary-cum-Principal Secretary, Finance, Revenue & Expenditure Department, Government of Sikkim.	Member
The Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim.	Member
The Principal Chief Engineer-cum- Secretary, Buildings & Housing Department, Government of Sikkim.	Member
The Registrar, High Court of Sikkim, Gangtok	Member

By Order,

Sd/-  
**REGISTRAR GENERAL**

**Memo No.:** V (202) Confdl./HCS/12888 - 918  
**Dated.:** 29/11/2018

**Copy to:**

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. The Additional Chief Secretary-cum-Principal Secretary, Home Department, Government of Sikkim, Gangtok.
5. The Additional Chief Secretary-cum-Principal Secretary, Finance, Revenue & Expenditure Department, Government of Sikkim, Gangtok.
6. The Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim, Gangtok
7. The Principal Chief Engineer-cum- Secretary, Buildings & Housing Department, Government of Sikkim, Gangtok.
8. The Registrar, High Court of Sikkim, Gangtok
9. The Personal Assistant to Registrar General, High Court of Sikkim Gangtok.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.

13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (Spl. Div-II) at Gangtok.
15. The Director, Sikkim Judicial Academy, Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok
20. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok I/C.
21. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim, stationed at Gangtok.
22. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
23. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
24. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
25. The Civil Judge-cum- Judicial Magistrate (North) at Mangan, stationed at Gangtok.
26. The Court Officer, High Court of Sikkim.
27. The Computer Cell, High Court of Sikkim, Gangtok.
28. All Section In-Charge, High Court of Sikkim, Gangtok.
29. Notice Board.
30. Guard file and
31. File.

  
29/11/2018  
**DEPUTY REGISTRAR (J)**